

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No.R.A.2 of 1998  
(O.A.443 of 1996)

Date of Order : 26.6.1998

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.  
Hon'ble Mr. S. Dasgupta, Administrative Member.

KANAK BHUSAN BANERJEE

Vs.


UNION OF INDIA & ORS.  
(EASTERN RAILWAY)

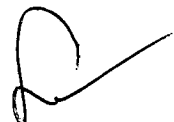
For the applicant : Mr. Balai Chatterjee, counsel.

For the respondents: None

ORDER

The review application being not pressed, it is rejected but this will not prejudice the right of the applicant to file a fresh O.A. regarding his grievance arising out of the particulars furnished to him by the respondents in compliance with the order dated 17.10.1996 passed by an earlier bench of this Tribunal in O.A.443 of 1996, if not otherwise barred.

  
(S. Dasgupta)  
Administrative Member

  
(S.N. Mallick)  
Vice-Chairman

r.s.